NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.521/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M

Name of the Company		Sundar Devi Parakh (Cherry Properties & Traders Pvt.Ltd) -Versus- Registrar of Companies, W B		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Delejn Sole & Ad ORDER

17/10/17

Ld. Counsel for the petitioner is present.

Heard. Admit.

Issue notice on the Registrar of Companies, West Bengal (ROC). Petitioner is directed to serve a copy of the petition on the ROC and file affidavit of service within 7 days from today. ROC may file detail parawise reply within 30 days.

List on 06/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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